

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-519

IB-2728/ND/2019

(1) IA/1638/2021

(2) IA/1740/2021

(3) IA/4477/2020

(4) IA/3300/2020

(5) IA/2810/2021

(6) IA/1482/2021

IN THE MATTER OF:

Om Logistics Ltd

V/s.

Servel India Pvt Ltd

...Applicant

...Respondent

SECTION

U/s 9 IBC

Order delivered on 11.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Iswar Mohapatra, Adv for Applicant in IA 3300/2021, Harsh Sethi Adv for Resolution Applicant

For the Respondent

: Adv Vivek Sinha and Kartikeya Jain for R-1,3,5&6 in IA 1482/2021, Adarsh Rai for Respondnet no 2 & Respondnet no 4, Adv. Chandrashekhar for ICICI Bank, Adv Yasharth Gupta for union Bank of India IA no 1482/2021

ORDER

Re-notified to **20.09.2021**.

For 
(Court Officer)